

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 834 of 1997 (UNLISTED)

Date of order : 22.7.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

BAIDYA NATH BANERJEE & ORS.

VS

UNION OF INDIA & ORS.

For the applicant : Mr. Dipak Kr. Dutta, --Petitioner no. 3 (in person)
For the respondents: NONE.

O R / D E R

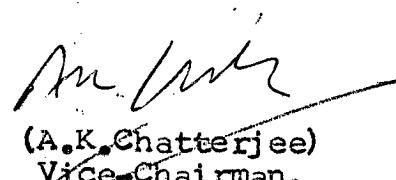
This is filed on behalf of the petitioners, as an unlisted motion to-day, by petitioner no. 3 herein who appears in person. None appears for the respondents.

Application be listed for hearing regarding admission on 9.9.97. The petitioners shall forthwith serve copies of this application together with annexures upon all the respondents, who may file reply by the date fixed. We pass no interim order to-day.

Order passed this day shall also be communicated by the petitioners to all the respondents.

Plain Copy of this Order be handed over to the petitioner no. 3 herein, who appears in person on behalf of all the petitioners, for necessary action.


(M.S. Mukherjee)
Member (A)


(A.K. Chatterjee)
Vice-Chairman.